

Regd. Post with A.D.

5-7-15/2018/CR0-CERC

(20)

TELANGANA STATE POWER COORDINATION COMMITTEE

From
CHIEF ENGINEER (COMMERCIAL),
TSPCC/TSTRANSCO,
VIDYUT SOUDHA,
HYDERABAD – 500 082.

To,
The Secretary, CERC,
3rd & 4th Floor, Chanderlok Building,
36, Janpath,
New Delhi – 110 001.

Lr.No.CE(Comm.)/TSPCC/SE(Comm.)/DE(CGS)/D.No.50/18, Dt.21.07.2018

Sir,

Sub: TSDISCOMS/TSPCC – Comments/suggestions of TSDISCOMS in respect of Consultation Paper on terms and conditions of tariff regulations for the period 01.04.2019 to 31.03.2024 – Submitted – Reg.

- Ref:
- (1) Consultation Paper on CERC terms and conditions of tariff regulations for the period from 01.04.2019 to 31.03.2024.
 - (2) Public Notice No.Secretary (CERC), L-1/236/2018/CERC, Dt.24.05.2018.
 - (3) Lr.No.Secretary (CERC), No.20/2017/CERC/Vol.I/Tariff Regulation/Fin., Dt.06.06.2018.
 - (4) Public Notice No.Secretary (CERC), L-1/236/2018/CERC, Dt.13.07.2018.

With reference to the Public Notice on Consultation paper cited above, the comments/suggestions of Telangana State DISCOMS (TSDISCOMS) for consideration while finalizing the CERC tariff regulations for the period from 01.04.2019 to 31.03.2024 are enclosed herewith (3 Hard Copies + 1 Soft Copy) as sought for. Further, the views of TSDISCOMS were already presented in the Conference held on 27.06.2018 at CERC, New Delhi.

Encl: As above.

Yours faithfully,

CHIEF ENGINEER (COMMERCIAL)/TSPCC

Sitkolam
(Chd/Fin)

OC (R)

DNSamy